

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

T.A.No. 38 of 1996  
(CO 12789-w/82)

Date of order : 24.5.99

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman  
Hon'ble Mr. B. P. Singh, Administrative Member

K.D.CHAKRABORTY  
VS  
UNION OF INDIA & ORS

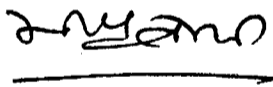
For the applicant : None

For the respondents : Mr. P.C.Saha, Counsel

O R D E R

S.N.Mallick, V.C.:

None appears for the applicant when the matter is taken up for hearing and called for the second time after recess. It appears from the records that on earlier occasions also there was no appearance on behalf of the applicant inspite of notice. In such circumstances, the application is dismissed for default. Mr. P.C. Saha, ld. counsel is present for the respondents..

  
MEMBER(A)

  
VICE CHAIRMAN

jrc

